

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : KAVISHA ELECTRICALS PVT LTD V/S ROC

SECTION : 252(3) OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : AMIT AGARWAL

COUNSEL FOR RESPONDENT : SHIVENDRA BAHADUR

The matter was taken up today through Video Conferencing.

Heard Sh. Amit Agarwal, learned counsel for the Petitioner and Sh. Shivendra Bahadur, learned counsel for the Respondent/ROC.

Perusal of the earlier order of this Court dated 22.03.2021 shows that time was given to the Respondents for filing reply but no reply has been filed till date.

Let the same be filed by the next date fixed by serving the copy to the learned counsel for the Appellant.

Accordingly, put up in the week commencing 26th August, 2021 before the Regular Court/through Video Conferencing by which time pleadings may be exchanged.

Dated : 22.07.2021

Typed by :
Shubham Kr. Singh
(P.S)

— Sd —
JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)